

HIGH COURT OF TRIPURA
AGARTALA

No. F.4(37)-HC/VOL.I/2021/3331

Dated, Agartala, the 19th February, 2021

NOTIFICATION

The Hon'ble High Court has been pleased to nominate the following "TOT Trainers" to conduct one day's online State level training programme (ECT-002-2021- 2nd Phase) for the following nominated Master Trainers of the State of Tripura on the topic "*Electronic Case Management Tools (ECMT) for Advocates & Updated features of CIS*" on 21/02/2021 (Sunday) from 10:30 AM to 4:30 PM:

Sl. No.	Name of the TOT Trainer	Designation
1.	Smt. Debaleena Kilikdar	Addl. Commissioner, Departmental Inquiries, Government of Tripura
2.	Shri. Sarbajeet Choudhury	DLC & Dy. Secretary, Law, Government of Tripura

Participant Master Trainers

Sl. No.	Name of the Participant Master Trainer	Designation
1.	Shri. Arindam Pal	Judge, Family Court, Unakoti Judicial District, Kailashahar
2.	Shri. Hrishikesh Chakraborty	Judge, Family Court, Khowai Judicial District, Khowai
3.	Shri. Veda Pratim Debbarma	Addl. District & Sessions Judge, Court No.3, West Tripura Judicial District, Agartala
4.	Shri. Asit Debnath	Addl. District & Sessions Judge, Sepahijala Judicial District, Bishalgarh

Sd/-
(D.M. Jamatia)
REGISTRAR GENERAL

Copy to:-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura for kind appraisal of His Lordship.
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge In-Charge, ICT including eCourts Project, High Court of Tripura for kind appraisal of His Lordship.
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura for kind appraisal of His Lordship.
4. The Secretary to Hon'ble Mr. Justice S.G. Chattopadhyay, Judge, High Court of Tripura for kind appraisal of His Lordship.
5. The Member (Human Resources), eCommittee, Hon'ble Supreme Court of India, New Delhi for kind information (email: mhr-ecommittee@aij.gov.in).
6. **The District and Sessions Judge**, South Tripura Judicial District, Belonia / Gomati Judicial District, Udaipur / West Tripura Judicial District, Agartala / Unakoti Judicial District, Kailashahar / North Tripura Judicial District, Dharmanagar / Khowai Judicial District, Khowai / Sepahijala Judicial District, Sonamura / Dhalai Judicial District, Ambassa.
7. The Registrar (Vigilance), High Court of Tripura, Agartala.
8. The Registrar (Judicial), High Court of Tripura, Agartala.
9. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
10. The Joint Registrar, High Court of Tripura, Agartala.
11. **Shri. Arindam Pal**, Judge, Family Court, Unakoti Judicial District, Kailashahar for information. **He is requested to participate in the online training programme on the scheduled date and time to be organized by the nominated TOT Trainers.**
12. **Shri. Hrishikesh Chakraborty**, Judge, Family Court, Khowai Judicial District, Khowai for information. **He is requested to participate in the online training programme on the scheduled date and time to be organized by the nominated TOT Trainers.**
13. **Shri. Veda Pratim Debbarma**, Addl. District & Sessions Judge, West Tripura Judicial District, Agartala for information. **He is requested to participate in the online training programme on the scheduled date and time to be organized by the nominated TOT Trainers.**
14. **Shri. Asit Debnath**, Addl. District & Sessions Judge, Sepahijala Judicial District, Bishalgarh for information. **He is requested to participate in the online training programme on the scheduled date and time to be organized by the nominated TOT Trainers.**
15. **Smt. Debaleena Kilikdar**, Addl. Commissioner, Departmental Inquiries, Government of Tripura for information. **She is requested to impart training to the nominated participants as "Moderator".**

16. **Shri. Sarbajeet Choudhury, DLC & Dy. Secretary, Law, Government of Tripura for information. He is requested to impart training to the nominated participants as "TOT Trainer" through virtual mode by using any VC Software Application (ZOOM, Google Meet etc.) and extend the VC credentials to the participants Master Trainers as well as the "Moderator" in advance.**
17. The Deputy Registrar(Judicial) –cum- CPC, High Court of Tripura, Agartala for information and necessary action.
18. The System Analyst, Computer Section, High Court of Tripura, Agartala. **He is requested to upload this Notification in the website of the High Court of Tripura immediately and also send this Notification to all the District Courts by email.**
19. The Sr. System Officer, eCourts Services, High Court of Tripura. **He is requested to remain present during the training programme for providing technical support, if any, to the TOT Trainers and the Participant Master Trainers.**
20. Concerned File.


REGISTRAR GENERAL

ECT-002-2021-(2nd Phase) Online TOT Programme for Master Trainers .

21.02.2021 -10.30 AM to 04.30 PM

Electronic Case Management Tools (ECMT) for Advocates & Updated features of CIS.

Duration	Topic
10.30 AM to 10.35 AM	➤ Opening remarks
10.35 AM – 10.45 AM	➤ Overview of eCourts project <ul style="list-style-type: none">· Introduction about ecommittee· Role of Advocate as Game changer· Key take aways of this training· ecourts project getting Digital India Award 2020
10.45 AM to 11.05AM	➤ Electronic Case Management Tools for Advocates ➤ eCourts related Websites <ul style="list-style-type: none">· eCommittee website(https://ecommitteesci.gov.in/)· NJDG(https://njdg.ecourts.gov.in/njdgnew/index.php)· eCourts services (https://services.ecourts.gov.in/ecourtindia_v6/)· District Court Websites (https://districts.ecourts.gov.in/) ➤ How to get eCourts services 24 x 7 <ul style="list-style-type: none">· Causelist/Judgments/Orders/Case Status· Automatic receipt of SMS and eMail on Court listing,· SMS Push And Pull services· Benefits of registration of Advocates in Court CIS
11.05 AM - 11.25 AM	➤ eCourts services mobile app for Advocates <ul style="list-style-type: none">· Case Management:· Get Case status/causelist/orders

	<ul style="list-style-type: none"> · My Cases/ Export and Import · QR scan option and its utility for Advocates
11.25 A.M-11.40 A.M	➤ TEA BREAK
11.40 AM - 12.10 PM	<ul style="list-style-type: none"> ➤ Service Delivery in Court Complexes: <ul style="list-style-type: none"> · eSewa Kendra · Kiosks · Digital display boards ➤ Other eServices: <ul style="list-style-type: none"> · Online certified copies · eGate pass
12.10 PM -12.40 PM	<ul style="list-style-type: none"> ➤ eFiling - the digital on line filing process <ul style="list-style-type: none"> · Registration of Advocate in eFiling website. · Steps to eFile a case. · Advantages of eFiling · Case portfolio management · Know the case status any time
12.40 PM - 01.10 PM	<ul style="list-style-type: none"> ➤ Virtual courts ➤ ePayment of court fee, Fine, civil deposits. ➤ Nstep
1.10 PM to 1.45 PM	➤ Lunch Break
01.45 P.M.- 02.20 PM	<ul style="list-style-type: none"> ➤ Updated features of CIS 3.2-Appeal Filing <ul style="list-style-type: none"> · Vertical integration of Lower Court Data · Saves the data entry in appellate Court

02.20 PM – 02.55 PM	<ul style="list-style-type: none"> ➤ ICJS Interoperable Criminal Justice Delivery System <ul style="list-style-type: none"> • Concept of ICJS ; ICJS Pillar ; • ICJS speciality; ICJS features ; • ICJS menu under CIS 3.2 ; ICJS Dash Board • Consume FIR- Fetching FIR data from police station • Consume Chargesheet- Fetching Charge sheet data-
02.55 P.M-03.10 PM	TEA BREAK
03.10 PM - 03.30 PM	<ul style="list-style-type: none"> ➤ ECMT Tools for Commercial Courts under CIS ➤ Case Management Hearing/Pre Trial Conference Tool
03.30 PM -03.45 PM	<ul style="list-style-type: none"> ➤ How to appear in Video Conferencing ➤ How to scan the document and make PDF ➤ Making Accessible PDFs ➤ Uploading documents
03.45 PM -04.00 PM	<ul style="list-style-type: none"> ➤ Help desk for Advocates ➤ (if available in High court it can be informed) ➤ Help Manuals& Videos in Regional Languages
04.00 PM - 4.30 PM	<ul style="list-style-type: none"> ➤ Interaction & Feedbacks